

THE MINISTER OF STEEL AND MINES (SHRI N SANJIVA REDDY).
 (a) Yes Sir (It is presumed that the Hon'ble Member is referring to copper project at Rakha, Bihar)

(b) In respect of Rakha Copper Project a copy of the feasibility study prepared by the National Mineral Development Corporation was supplied to the Soviet authorities. It was agreed that experts from the USSR would come to India to make study on the spot of the mineralised zone and indicate the lines on which further detailed action should be planned. As regards the Aluminium Project, the available data regarding the Project have been furnished to Russians. A team of Soviet technical experts is expected to arrive in India shortly to discuss and settled details.

DEMAND OF SPECIAL GRANT BY GOVERNMENT OF MADHYA PRADESH FOR COAL MINES

708 SHRI R S KHANDEKAR Will the Minister of STEEL AND MINES be pleased to state

(a) whether it is a fact that Government of Madhya Pradesh after refusal of royalty for coal mines situated in that State demanded special grant instead of royalty, and

(b) if so, the details thereof?

THE MINISTER OF STEEL AND MINES (SHRI N SANJIVA REDDY)
 (a) No Sir

(b) Does not arise

DESIGNATIONS AND PAY SCALES OF STAFF OF TELEGRAPH CHECK OFFICES

709 SHRI D THENGARI Will the Minister of RAILWAYS be pleased to state

(a) whether the Telegraph Check Offices on the Indian Railways have identical function,

(b) if so, whether the staff of that Office are given identical designations and scales of pay, and

(c) if not, the reason thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAG SINGH) (a) to (c) The information is being collected from the Railway Administrations and will be laid on the Table of the Sabha in due course

WORSTED YARN SPINNING MILLS

710 { SHRI JAGAT NARAIN
 SHRI ABDUL GHANI

Will the Minister of COMMERCE be pleased to state

(a) whether it is a fact that some worsted yarn spinning mills numbering eight or more are allowed to produce 65 per cent or 90 per cent yarn for knitting while more than a dozen other mills are not so allowed to produce even one per cent, and

(b) if so, what is the reason for such distinction?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI S. V RAMASWAMY) (a) and (b) A statement is attached

STATEMENT

(a) and (b) The differences in the percentage of production of knitting yarn as between different units are due to the fixation of a pattern of production of various types of worsted yarns, viz, hosiery weaving and knitting. The principle followed in fixing knitting yarn production for individual mills was that each mill should produce knitting yarn equal to the maximum percentage of its previous three years' production of such yarn, provided the mill had the technical competency of producing such yarn. Such regulation of the production of knitting yarn does not affect the production of other types of yarn, the mills with the lowest knitting yarn production had normally been producing weaving and hosiery yarn and do not have the technical competency to produce knitting yarn. This had to be done because of the shortage of foreign exchange and therefore of

imported raw wool, which necessitated a rationalised pattern of production in balance for all the three categories of yarn.

EXPORTS TO WEST EUROPEAN COUNTRIES

711. SHRI SITARAM JAIPURIA: Will the Minister of COMMERCE be pleased to state the items of goods which are being exported to West European countries these days?

THE MINISTER OF COMMERCE (SHRI MANUBHAI SHAH): A list of the principal items which are being exported to West European countries is attached.

LIST OF PRINCIPAL COMMODITIES EXPORTED FROM INDIA TO WEST EUROPEAN COUNTRIES

1. Cotton textiles.
2. Cotton raw and Waste.
3. Jute fabrics, bags and sacks.
4. Mats & matting of coir.
5. Coir yarn.
6. Hides and skins undressed.
7. Hides and skins tanned or dressed.
8. Spices.
9. Essential oil.
10. Mica.
11. Iron ore and concentrates.
12. Manganese ore.
13. Kyanite ore.
14. Sillimanite ore.
15. Calcined Magnesite ore.
16. Tea.
17. Coffee.
18. Oil cakes.
19. Cashew kernels.
20. Gums and Resins.
21. Lac and Shellac.
22. Horse hair and other coarse hair.
23. Bones, ivory, horns, hoofs, claws and similar products.
24. Groundnut seed.

25. Wool raw.

26. Wool carpets.

27. Tobacco and tobacco manufactures.

28. Plants, seeds etc. for medicines, perfumery and for use in dyeing.

29. Dried Mushroom (canned).

30. Hand made silk fabrics.

31. Articles of precious and semi-precious stones.

32. Engineering goods.

WORK OF DOUBLING BETWEEN ITARSI AND JABALPUR

712. SHRI NIRANJAN SINGH: Will the Minister of RAILWAYS be pleased to state the reasons for practically stopping the work of doubling between Itarsi and Jabalpur on Central Railway although Rs. 2,41 lakhs was provided in 1965-66 for the work?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAM NATH): There is no stoppage of work of doubling between Itarsi and Jabalpur and the work is being progressed as per schedule.

REPRESENTATION OF PASSENGERS' ASSOCIATIONS ON NATIONAL/ZONAL RAILWAY USERS, CONSULTATIVE COUNCIL/COMMITTEES

713. SHRI D. THENGARI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Passengers' Associations have not been given representation on the National Railway Users' Consultative Council or the Zonal Railway Users' Consultative Committees; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAG SINGH): (a) and (b) Representation has been given to the Passengers Associations on the Zonal Railway Consultative Committee at the rate of one on each Committee.